

Notification No.216/2020

In continuation to the High Court Circular in ROC.No.1363/2020/RG/HC dated 29.08.2020 informing the Bar about partial resumption of physical hearing of cases and Notification No.186/2020 dated 01.09.2020 with regard to mode of filing and listing of cases for physical hearing, the following Hon'ble Judges, apart from the present arrangement of hearing of cases through Video Conferencing, have also chosen to conduct Court proceedings physically in the Principal Seat at Madras to hear the cases opted for physical hearing by the Advocates/Party-in-persons effect with from 05.10.2020:

1. Hon'ble Mr.Justice K.Ravichandrabaabu
2. Hon'ble Mr.Justice P.N.Prakash
3. Hon'ble Mrs.Justice Pushpa Sathyanarayana
4. Hon'ble Mr.Justice V.Bharathidasan
5. Hon'ble Mr.Justice D.Krishnakumar
6. Hon'ble Mr.Justice V.Parthiban
7. Hon'ble Mr.Justice M.S.Ramesh
8. Hon'ble Mr.Justice T.Ravindran
9. Hon'ble Mr.Justice P.Velmurugan
10. Hon'ble Dr.Justice G.Jayachandran
11. Hon'ble Mr.Justice C.V.Karthikeyan
12. Hon'ble Mr.Justice RMT.Teekaa Raman
13. Hon'ble Mr.Justice N.Sathish Kumar
14. Hon'ble Mrs.Justice V.Bhavani Subbaroyan

15. Hon'ble Mr.Justice A.D.Jagadish Chandira
16. Hon'ble Mr.Justice M.Dhandapani
17. Hon'ble Mr.Justice P.Rajamanickam
18. Hon'ble Mr.Justice R.Pongiappan
19. Hon'ble Mrs.Justice R.Hemalatha
20. Hon'ble Mr.Justice C.Saravanan
21. Hon'ble Mr.Justice Senthilkumar Ramamoorthy

The physical Court hearing of Single Benches to take up the cases relating to Writ and Criminal Side will be in the Pre-lunch session and cases relating to Appellate Side and Original Side will be in the post lunch session in order to avoid overcrowding in the Courts.

Advocates/Party-in-persons are requested to follow the instructions given in the Notification No.186/2020 dated 01.09.2020 for filing of fresh cases and also for giving request to the Registry for listing the pending cases.

Notification on Additional Standard Operating Procedure (SOP) to follow while attending the Court proceedings through Physical hearing in the Principal Bench of Madras High Court will be issued separately.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

High Court, Madras
Dated: 30.09.2020

M.JOTHIRAMAN
Registrar (Judicial)